

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI

**ORDER**

In partial modification of this office earlier order no. 7001-7015/Power/Judl./N-E/KKD/Delhi/2023 dated 27th, 2023 and in exercise of powers under Section 10 (3) of the Criminal Procedure Code, 1973, I hereby authorize the following Additional Sessions Judges to dispose of bail/urgent applications pertaining to the Police Station/Investigating Agencies of the North-East District, Karkardooma Courts, Delhi, as mentioned against their respective names w.e.f. 9<sup>th</sup> January, 2024 till further orders -

Sr. No.	Name of the Judicial Officer	Police Stations & Investigating Agencies (North-East District)	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer
1.	Ms. Richa Parihar, ASJ (SC-POCSO)-01	<b>Investigating Agencies :</b> CBI, Crime Branch, IPR/EOW	Sh. Ajay Gulati-II ASJ (SC-POCSO)-02	Ms. Ankita Lal, ASJ (FTC)
2.	Sh. Pawan Kumar Matto, Spl. Judge, NDPS/NE	<b>Police Stations :</b> New Usmanpur & Khajuri Khas	Ms. Savitri, ASJ-02	Sh. Pulastya Pramachala, ASJ-03
3.	Sh. Shankar Narayanan, ASJ-01 (POCSO)/NE	<b>Police Stations :</b> Bhajanpura & Sonia Vihar	Ms. Richa Parihar, ASJ (SC-POCSO)	Sh. Pawan Kumar Matto, Spl. Judge, NDPS/NE
4.	Sh. Pulastya Pramachala, ASJ-03/NE	All the bail applications pertaining to Riots of North-East District, KKD Courts, Delhi	Ms. Ankita Lal, ASJ (FTC)	Sh. Pankaj Arora, ASJ-04/NE
5.	Ms. Savitri, ASJ-02/NE	<b>Police Stations :</b> Seelampur & Gokalpuri	Sh. Pankaj Arora, ASJ-04/NE	Sh. Shankar Narayanan, ASJ-01 (POCSO)
6.	Sh. Ajay Gulati-II ASJ (SC-POCSO)-02	<b>Police Stations :</b> Shastri Park, Shastri Park Metro Station & Cyber Police Station	Sh. Pawan Kumar Matto, Spl. Judge, NDPS/NE	Ms. Richa Parihar, ASJ (SC-POCSO)
7.	Sh. Pankaj Arora, ASJ-04/NE	<b>Investigating Agencies :</b> CAW Cell, Special Cell & Special Task Force	Sh. Pulastya Pramachala, ASJ-03/NE	Sh. Ajay Gulati-II ASJ (SC-POCSO)-02
8.	Ms. Ankita Lal, ASJ (FTC)	<b>Police Stations :</b> Dayalpur, Karawal Nagar	Sh. Shankar Narayanan, ASJ-01 (POCSO)	Ms. Savitri, ASJ-02

All the bail applications in which sessions court trial is pending shall be heard by the concerned court only and applications shall be filed directly to the concerned court. All the communication in such applications shall be done by the court concerned.

(VIRENDER KUMAR BANSAL)

Principal District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi.

No. 191-203 /Power/Judl./N-E/KKD/Delhi/2024

**Copy forwarded for information and necessary action to :-**

Dated : 08 JAN 2024

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers concerned, North-East District, Karkardooma Courts, Delhi.
4. The Branch Incharge, Administration Branch, Bail/Filing Section North-East District, KKD Courts, Delhi
5. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
6. DCP, North-East District, Delhi
7. Incharge, Lock-up, Karkardooma Courts, Delhi.
8. PRO/APRO, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. The Secretary, Shahdara Bar Association, Karkardooma, Delhi.
10. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
11. For LAYERS.
12. PS/Reader to the undersigned.

Principal District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi.